

[Placed in Library. See No. LT—1949/81].

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Jute Industries' Research Association Calcutta, for the year 1979-80 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Jute Industries' Research Association, Calcutta, for the year 1979-80. [Placed in Library. See No. LT—1950/81].
- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Jute Manufactures Development Council, Calcutta, for the year 1979-80 along with Audited Accounts.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Jute Manufactures Development Council, Calcutta, for the year 1979-80. [Placed in Library. See No. LT—1951/81].

ANNUAL REPORTS OF CENTRAL SILK BOARDS BOMBAY FOR 1979-80, AND RUBBER BOARD KOTTAYAM, 1978-79, WITH STATEMENT FOR RELAY AND REVIEW AND ANNUAL REPORT OF TRADE FAIR AUTHORITY OF INDIA, NEW DELHI FOR 1979-80.

SHRI KHURSHED ALAM KHAN :  
Sir, I beg to lay on the Table :

- (1) A copy of the Annual Accounts (Hindi and English versions) of the Central Silk Board, Bombay, for the year 1979-80 together with Audit Report thereon, under sub-section (4) of section 12 of the Central Silk Board Act, 1948. [Placed in Library. See No. LT—1952/81].
- (2) (i) A copy of the Annual Accounts (Hindi and English versions) of the Rubber Board, Kottayam, for the year 1978-79 together with Audit Report thereon.
- (ii) A statement (Hindi and English versions) Showing reasons for delay in laying the papers mentioned at (i) above. [Placed in Library. See No. LT-1953/81].

- (3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

- (i) Statement regarding Review by the Government on the working of the Trade Fair Authority of India, New Delhi, for the year 1979-80.
- (ii) Annual Report of the Trade Fair Authority of India, New Delhi, for the year 1979-80 along with the Audited Accounts and the comments of the Comptroller and Auditor-General thereon. [Placed in Library. See No. LT—1954/81].

CENTRAL EXCISE (4TH AUDIT) RULES, 1981, NOTIFICATIONS UNDER CUSTOMS ACT, 1962 AND CENTRAL EXCISE RULES, 1944 AND ANNUAL REPORT OF INDUSTRIAL AND COMMERCIAL UNDERTAKINGS OF THE CENTRAL GOVT. (PUBLIC ENTERPRISES SURVEY), 1979-80.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): I beg to lay on the Table :—

- (1) A copy of the Central Excise (Fourth Amendment) Rules, 1981 (Hindi and English Versions) published in Notification No. G.S.R. 133 in Gazette of India dated the 7th February, 1981 under sub-section(2) of section 38 of the Central Excises and Salt Act, 1944. [Placed in Library. See No. LT-1955/81].

- (2) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962 :

- (i) G.S.R. 68(E) published in Gazette of India dated the 17th February, 1981 together with an explanatory memorandum authorising Industrial Adviser or Additional Industrial Adviser of D.G.T.D. as one of the specified authority competent to issue essentiality certificate in place of Director General, Technical Department in terms of noti-